

Export Promotion Councils licenced under Section 25 of the Companies Act;

(b) details of action taken as a result thereof including advising the Export Promotion Councils to amend their Articles and dates thereof; and

(c) if the reply to part (b) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) This matter has been examined recently in the case of Apparels Export Promotion Council (AEPC), New Delhi and the Carpet Export Promotion Council, New Delhi.

(b) The Company Law Board, Kanpur advised the Registrar of Companies to take up the matter with the Carpet Export Promotiion Council to amend their Articles of Association to bring them in conformity with the Companies' Act. The Company Law Board, Kanpur also similarly advised the A.E.P.C. on 14th April, 1982 and 30th April, 1982. The issue is under consideration of the A.E.P.C. who have reported that the matter is sub-judice.

(c) Does not arise.

#### Transfer of Safai Karamcharis into Peons cadre in the Central Bank of India

5257. SHRI CHAKRADHARI SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India held any test for the transfer of Safai Karamcharis into Peons' cadre; if so, the minimum eligibility criteria of service experience and educational qualifications;

(b) whether the results of the said tests have been declared, if so, the region-wise number of successful Safai Karamcharis; and

(c) the total number of Safai Karamcharis appeared in the test held for transfer into Peons' cadre, with region-wise break-up?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Tests for transfer of Safai Karamcharis to Peons cadre have been held in some regions of the Central Bank of India. In order to be eligible for such test, an employee should have a minimum of 5 years' service as Safai Karamchari/Farash/Hamal and should possess elementary literacy so as to be able to read Hindi or English or regional language.

(b) and (c). Central Bank of India has reported that the result of the said tests, wherever held, were declared. Region-wise number of candidates who appeared in the test and the number of successful candidates are as under:—

Region	No. of candidates appeared in the test	No. of successful candidates
Ahmedabad	2	2
Bombay	19	19
Hyderabad	2	2
Lucknow	2	Nil

In Madras Region no test was held as there was no eligible candidates. Information regarding remaining six Regions viz. Bhopal, Calcutta, Chandigarh, Delhi, Patna and Pune is not readily available and will be laid on the Table of the House to the extent available.

#### Reservation for SCs/STs in Syndicate Bank

5258. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) from which date Syndicate Bank implemented the scheme of reservation in its different cadres and grades of posts filled in by recruitment and promotions;

(b) what is the cadre-wise and grade-wise figure of employees in

Syndicate Bank as on 30th June, 1982 and amongst them what is the figure of Scheduled Caste and Scheduled Tribe employees; and

(c) what is the figure of backlog maintained by Syndicate Bank in its different cadres and grades of posts; and

(d) what efforts the bank is making for clearing this backlog?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Whereas reservation in direct recruitment was introduced by Syndicate Bank soon after nationalisation, reservation in promotion was introduced in June, 1978.

(b) The cadre-wise, information of total number of employees including SC/ST working in Syndicate Bank as on 30-6-1982 is not readily available. However, the information as on 1-1-1982 is as follows:

Cadre	Total Number of employees	SC/ST
Officers	6,375	485
Clerks	17,268	2,631
Sub. Staff	3,557	1,082

(c) and (d). The Syndicate Bank has reported that the backlog of unfilled reserved vacancies as on 31-12-1981 was as follows:—

(i) Direct Recruitment.

Cadre	SC	ST
Officers	79	106
Clerks	289	418
Sub. Staff		47
(ii) Promotion from Clerical to Officers. Cadre:		
SC	23	ST 71

The public sector banks and the Banking Service Recruitment Boards have been advised to undertake special recruitments exclusively for SC/ST candidates in order to clear the backlog wherever considered necessary.

**Allotment of petrol/diesel outlets, cooking gas connections/railway canteen/stall etc. to ex-servicemen**

5259. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Directorate of Resettlement and Rehabilitation has ensured the allotment of any petrol/diesel outlets, cooking gas connections/railway canteens/stalls/trollers of the railway stations to ex-servicemen during the last three years including the current financial year;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (c). The Ministry of Petroleum have made reservation of 15 per cent of Petroleum Products Agencies for allotment to physically handicapped persons, war widows and war disabled service personnel including blind personnel. No separate and specific reservation has been made exclusively for war widows/war disabled service personnel and ex-servicemen. The Directorate General Resettlement have been recommending the names of war widows/war disabled personnel to the Ministry of Petroleum for allotment of gas agencies, who make the actual allotment for such agencies.

As regards allotment of Railway Canteens/Stalls etc. to ex-servicemen, whenever the notices are received from Regional Railway Manager inviting tenders for vending contracts, due publicity is given amongst ex-servicemen through the Rajya Sainik Boards/Zila Sainik Boards, so that they could apply against such tenders.